

year during which appointments were made under this scheme was 1955-56. In terms of the Scheme, Central assistance at the rate of 25 per cent of the expenditure involved in continuing the services of the persons appointed in 1955-56 was payable to the State Governments in 1957-58 and this is why Central grants were sanctioned even though no appointments were made during that year.

Educational Institutions of Bombay

1395. **Shri Pangarkar:** Will the Minister of Education be pleased to state:

(a) the names of the private educational institutions of Bombay which applied for non-recurring grants to the Central Government since January, 1955 to December, 1957;

(b) if so, the amount sanctioned to each institution;

(c) whether some such cases are still pending disposal; and

(d) if so, by what date the pending cases will be disposed of?

The Minister of Education (Dr. K. L. Shrimali): (a) to (d). A statement is laid on the Table of the House. [See Appendix IV, annexure No. 7.]

Secondary Education in Rajasthan

1396. **Shri Onkar Lal:** Will the Minister of Education be pleased to state:

(a) the number of schemes that have been submitted by the Rajasthan Government regarding reorganization of Secondary Education during 1958-59;

(b) whether any of these schemes has been sanctioned; and

(c) if so, what amount has been given or is proposed to be given to Rajasthan for this purpose?

The Minister of Education (Dr. K. L. Shrimali): (a) Twenty-four.

(b) Yes, Sir.

(c) Rs. 24,537 lakhs is proposed to be given.

Vigyan Mandirs in Andhra Pradesh

1397. **Shri M. V. Krishna Rao:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state the places where Vigyan Mandirs are to be established during 1958-59 in the Andhra Pradesh?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): The location of the Vigyan Mandirs will be decided in consultation with the State Government.

Secondary Education in Andhra

1398. **Shri M. V. Krishna Rao:** Will the Minister of Education be pleased to state:

(a) the number and names of schemes of the Andhra Pradesh Government regarding re-organisation of Secondary Education during 1958-59, which have been sanctioned; and

(b) the total amount proposed to be given to the Andhra Pradesh Government in this regard?

The Minister of Education (Dr. K. L. Shrimali): (a) 1. 12 High Schools and 128 additional Sections opened during 1956-57.

2. Grant-in-aid to higher forms and additional sections opened in Oriental High schools during 1957-58.

3. Extra cost of upgrading 25 High schools into Higher Secondary and Multi-purpose schools during 1957-58 and revision of salaries of teachers of Higher forms.

4. Grant-in-aid to New Forms permitted to be opened in Aided Secondary schools during 1957-58.

5. Grant-in-aid to New High Schools and new forms and additional sections opened in Local Board High Schools during 1957-58.